

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 67 of 1996

Wednesday, this the 17th day of January, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. T.R. Sasi, S/o Kannan Ramankutty,
Thuruthel House, Chathamattom PO,
Pothanicadu,
Extra Departmental Delivery Agent,
Chathamattom PO. .. Applicant

By Advocate Mr. KS Bahuleyan

Versus

1. Senior Superintendent of Post Offices,
Aluva Division, Aluva.
2. Postmaster General,
Central Region, Kochi-682016.
3. P.V. Paulose,
Extra Departmental Delivery Agent,
Bhoothathankettu. .. Respondents

By Advocate Mr. Varghese P Thomas, ACGSC

The application having been heard on 17th January, 1996,
the Tribunal on the same day delivered the following:

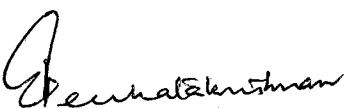
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

According to applicant, he has a right to be considered
for appointment as Extra Departmental Branch Postmaster.
Standing Counsel appearing on notice submits that applicant
will be considered as prayed for. We record the submission,
while making it clear that we have not considered or pronounced
on any of the contentions raised.

2. The application is disposed of as aforesaid. Parties
will suffer their costs.

Dated the 17th January, 1996


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN